

ò

SLP(C)No. 19743 OF 2000

ITEM No.13

Court No. 7

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19743/2000

(From the judgement and order dated 01/08/2000 in WA 195/96  
of The HIGH COURT OF GAUHATI)

HINDUSTAN PAPER CORPORATION LTD.

Petitioner (s)

VERSUS

KAGAJKAL THIKADAR SRAMIK UNION & ORS.

Respondent (s)

(With prayer for interim relief and office report)  
( With Appln(s). for permission to place addl. documents on record  
and c/delay in filing rejoinder )

Date : 12/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Parag P Tripathi, Sr. Adv.  
Ms. S Mandal, Adv.  
Ms. Shashi Juneja, Adv.  
Mr. Kapil Kr. Chaudhary, Adv.  
M/s Fox Mandal & Co.,Adv.

For Respondent (s) Mr. D.K. Agarwal, Sr. Adv.  
Mr. Sudhir Kumar Gupta, Adv.  
Mr. S Chakraborty, Adv.  
  
Mr. S.C. Patel, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Two weeks' time is granted to the learned counsel  
for respondent No. 2 to file counter affidavit.

.SP1

Charanjit

[ Om Prakash ]  
Court Master